

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No. 632/(MAH)/2012

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: M/s. Franke Faber (I) Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956/441 of the Companies Act, 2013.

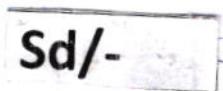
S. No.	NAME	DESIGNATION	SIGNATURE
46.	C. HEMALUSHI PATEL	ONSELF FOR UTZ FIRE & SECURITY INDIA LIMITED.	

ORDER

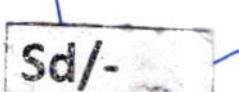
CA 632/441/NCLT/MB/MAH/2014

On the verification of the record, for it is appearing that Report has not come from ROC, Pune, this Bench hereby directs the ROC, Pune to file their Report on or before the next date of hearing.

List this matter on 26.9.2017.



V. NALLASENAPATHY
 Member (Technical)



B.S.V. PRAKASH KUMAR
 Member (Judicial)